

(c) at what distance from outer periphery of Jantar Mantar the Unitech building is proposed to be constructed and whether an NOC has been sought-for or obtained?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Yes, Sir.

(b) Under the provisions of Ancient Monuments and Archaeological Sites and Remains Rules, 1959 construction within 100 metres of a protected monument is prohibited and within further 200 metres is regulated. Vigil in this regard is accordingly maintained by the field offices of the Archaeological Survey of India.

(c) The site of the building proposed by M/s Unitech would be 177 metres from the protected monument. M/s Unitech have applied to the Archaeological Survey of India for permission to construct. No decision has been taken in this behalf so far.

#### **Maintenance of Railway Coaches**

\*236. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) the guidelines for the maintenance of the Railway coaches, especially the IInd sleeper, First Class and A/C Sleeper coaches;

(b) whether the maintenance is delayed and periodical inspection is not done by the staff; and

(c) if so, the steps taken for the proper maintenance of the coaches?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) Guidelines for maintenance of railway coaches of all types including IInd sleeper, First Class and A/C sleeper coaches are embodied in the coaching maintenance manual. This manual has been recently upgraded and revised.

(b) Scheduled maintenance is given as provided in the manual.

(c) Does not arise.

#### **Shortcomings in the Mid-Day Meal Scheme in Maharashtra**

\*237. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are regularly monitoring and reviewing the implementation of the Mid-day Meal Scheme at the district and State level in the State of Maharashtra;

(b) if so, the shortcomings noticed in the implementation of the Scheme in the State;

(c) the number of primary classes children enrolled for the Scheme in Nagpur district; and

(d) the remedial measures Government propose to take to plug the loopholes in the implementation of the Scheme in the State, particularly in Nagpur and Vidarbha regions of the State?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Government of Maharashtra has constituted a Committee chaired by the Chief Secretary to review implementation of the Mid-day Meal Scheme in the State. At district level, a Committee chaired by District Education Officer has been entrusted with the task of reviewing the implementation of the scheme.

(b) No major short-comings have so far been brought to the notice of this Department by the State Government.

(c) According to information, furnished by Government of Maharashtra 48,609 students in primary classes in four EAS blocks in Nagpur district have been covered under the scheme so far.

(d) According to this Department's guidelines, coverage of all the remaining blocks in the country is envisaged in 1997-98. This includes uncovered blocks in Nagpur and Vidarbha regions of Maharashtra.

#### **Introduction of Yoga Education in Government Schools**

\*238. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to introduce Yoga education in all Government schools in the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) by when the Yoga education is likely to be started in all Government schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI):

(a) to (c) Yoga has been introduced as part of physical education in all Navodaya Vidyalayas and Kendriya Vidyalayas. A Centrally Sponsored Scheme for Promotion of Yoga in Schools was also introduced in 1989-90 under which assistance is provided for training of teachers in Yoga and for building up infrastructure for the purpose. The Scheme is being implemented through Education/ concerned Departments in the States/UTs and Yoga Institution is repute.

Yoga has been included as a component of health and physical education in the National Curriculum Framework for Elementary and Secondary Education prepared by National Council of Educational Research and Training (NCERT). The NCERT has also with the help of experts, brought out guidelines and syllabus in Yoga for classes I to XJJ.

(d) Education being a concurrent subject, starting of Yoga classes in State run schools comes under the purview of the State Government concerned.

#### उर्वरक एककों की संख्या

239. श्री अजीत जोगी: क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) गत दो वर्षों के दौरान और आज तक देश में कितने उर्वरक एककों की स्थापना की गई;

(ख) इनमें से कितने एककों ने कार्य करना शुरू कर दिया है;

(ग) ऐसे कितने एकक हैं जिनमें चालू वित्तीय वर्ष के दौरान उत्पादन शुरू होने की संभावना है; और

(घ) कोरबा में कोयला-आधारित उर्वरक संयंत्र पर अब तक कितनी राशि व्यय हो चुकी है तथा इस संयंत्र को नई विकसित तकनीकों के आधार पर चालू करने के संबंध में सरकार की क्या नीति है?

रसायन और उर्वरक मंत्रालय के राज्य मंत्री (श्री शीश राम ओला): (क) और (ख) उत्तर प्रदेश में गैस पर आधारित दो बड़े यूरिया संयंत्रों अर्थात् टाटा कैमिकल्स लि., बबरावा तथा ओसवाल कैमिकल्स एण्ड फर्टिलाइजर्स लि., शाहजहांपुर ने गत दो वर्षों के दौरान वाणिज्यिक उत्पादन शुरू किया।

(ग) इफको की आंवला-II परियोजना तथा एन एफ एल की विजयपुर II परियोजना के चालू वित्तीय वर्ष के दौरान उत्पादन शुरू करने की संभावना है।

(घ) मध्य प्रदेश में कोरबा स्थित फर्टिलाइजर कार्पोरेशन आफ इंडिया लि. (एफ सी आई) की कोयले पर आधारित उर्वरक परियोजना पर 31.3.96 तक 21.88 करोड़ रुपए खर्च किया गया था। उर्वरक उत्पादन के लिए हाई ऐश कोल के प्रयोग से संबद्ध प्रौद्योगिक समस्याओं तथा रामागुण्डम (आन्ध्र प्रदेश) तथा तालचर (उड़ीसा) स्थित एफ सी आई के कोयले पर आधारित एककों के कम कार्य निष्पादन को ध्यान में रखते हुए फरवरी, 1990 में कोरबा परियोजना को बंद करने का निर्णय किया गया था। इसके फिर चालू करने का कोई प्रस्ताव नहीं है।

#### Popularity of Green House Farming

\*240. SHRI SURINDER KUMAR SINGLA:  
DR. SHRIKANT RAMCHANDRA  
JICHKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Green House Farming has become very popular in our country;

(b) if so, the details available with the Government about this, including its cost effectiveness;

(c) the role of Government in this regard; and

(d) the steps being taken to encourage the Green House Farming in the country?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) and (b) Yes, Sir. The use of greenhouse is becoming popular for growing vegetables, flowers, tissue culture and nursery plants. The benefit cost ratio for greenhouse applications ranges between 1.1:1 to 2.8:1. The internal rate of return is more than 30%.

(c) and (d) The Central Government is implementing a Centrally Sponsored Scheme in the VIIIth Plan on Use of Plastics in Agriculture, which includes an allocation of Rs. 22 crores for promotion & use of greenhouses by the farmers.